

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3816  
ANSWERED ON:20.03.2013  
DUTY ON PRIVATE AIRCRAFT  
Adhi Sankar Shri

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government has imposed uniform duty on private aircraft irrespective of the fact whether it is used for private or unscheduled commercial operations;
- (b) if so, the details thereof and the justification therefor;
- (c) whether his Ministry has taken up the issue of revenue implications with the Ministry of Finance; and
- (d) if so, the details thereof along with the reaction of the Ministry of Finance in this regard?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION ( SHRI K. C. VENUGOPAL )

(a): No, Madam.

(b): Does not arise.

(c) and (d): Yes, Madam. The matter was taken up with Ministry of Finance to consider imposing the same rate of duty for import of aircraft for Non Scheduled Operation and for private use. However, no response has been received from them.